

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**IA NO. 420 OF 2016 IN  
APPEAL NO. 197 OF 2016 &  
IA NO. 421 OF 2016**

**Dated: 30<sup>th</sup> September, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**In the matter of :**

**M/s Jay Madhok Energy Pvt. Ltd. ...Appellant(s)  
Vs.  
Petroleum & Natural Gas Regulatory Board ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Parag Tripathi, Sr. Adv.  
Mr. Atul Y Chitale, Sr. Adv.  
Ms. Tanvi Kakar  
Ms. Akansha Ghose  
Mr. Vineet Malhotra  
Mr. Mohit Paul  
Mr. Shubhendu Kaushik

Counsel for the Respondent(s) : Mr. Prashant Bezboruah  
Mr. Sumit Kishore

**ORDER**

**IA NO. 420 OF 2016  
*(Appl. for stay)***

We have heard learned counsel for the parties.

List the matter for further hearing on **28.10.2016.**

**(B.N. Talukdar)**  
**Technical Member (P&NG)**  
Ts/vg

**(Justice Ranjana P. Desai)**  
**Chairperson**